

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.03.2024

ORDER NO. 41 of 2024

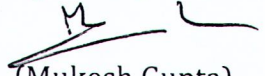
Hon'ble President is pleased to partially modify the roster order no. 28 of 2024 for **CESTAT, New Delhi** from **18.03.2024** to **22.03.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
From 18.03.2024 to 22.03.2024	Mr. Rajeev Tandon, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,



(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, New Delhi/Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.03.2024

ORDER NO. 42 of 2024


Hon'ble President is pleased to partially modify the roster order no. 28 of 2024 for **CESTAT, New Delhi** on **04.04.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 04.04.2024	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble (Technical)	Part Heard matter: C/52330/2019 M/s. Shakti Pumps India Ltd. vs. CCE & CGST, Indore

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Kumar)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Members, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar